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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/85/2016
NAME OF THE PETITIONER(S) : Dulkarnia Mohamed Jahir Hussain
NAME OF THE RESPONDENT(S) : M/s Power Security Services Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. DURGADEVI
For [K. MOORTHY]

Petitioner.

R. Durgadevi

S. R. Sankarashwaran
For [C. Saravanan]

Respondent 2 & 4

S.R. Sankarashwaran

ORDER

Proxy counsel representing the petitioner present. Proxy counsel representing R2 & R4 present. Both the parties stated that the matter is settled between the parties and sought time for obtaining the signatures on the terms of settlement. Time extended at request. Put up on **13.01.2017 at 10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

Ch Mohd Sharief Tariq

(K. Anantha Padmanabha Swamy)
Member (Judicial)

K. Anantha Padmanabha Swamy